	(F	iling under clause (ca) of sub-regulation		the IBBI (Insolvency		for Corporate Perso	ns) Regulations 20	16	
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016										
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0		0		0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0		0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	3	1483380223.63	3	1483380223.63	74.48	0		0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	40	322339921.37	33	231832068.37	11.64	0		90258892	NA
5	Operational creditors (Workmen)	0	0	0	0		0		0	NA
6	Operational creditors (Employees)	168	33182134	162	21190999	1.06	0		0	NA
7	Operational creditors (Government Dues)	4	1286209385	1	9834	0.00	0		1286199551	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	181	330781037	68	255364439	12.82	0		75416598	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0		0	NA
Total		396	3455892701	267	1991777564	100.00	0		1451875041	